

ORIGINAL IN HINDI
GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3332
TO BE ANSWERED ON 07TH AUGUST, 2018

SHORTAGE OF STAFF IN FCI

3332. DR. BANSHILAL MAHATO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether there is an acute shortage of staff in Food Corporation of India;
- (b) if so, the details thereof and the efforts made by the Government to overcome such a shortage;
- (c) the details of the theft of foodgrains during their transportation and storage and the losses suffered by the Food Corporation of India (FCI) during the last three years and the current year and the reasons therefor State-wise including Chhattisgarh ; and
- (d) the remedial measures taken by the Government in this regard?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): As on 30.06.2018, there are 19610 posts vacant. There are 22428 Men in position against the approved sanction of 42038 personnel. The Category-wise details are tabulated as below:

Category	As on 30.06.2018		
	Sanctioned strength	In position	Vacancy
Category I	1111	875	236
Category II	6221	4484	1737
Category III	27345	14268	13077
Category IV	7361	2801	4560
Total	42038	22428	19610

It is further, informed that during last three (03) years 5648 candidates have joined in FCI under Direct Recruitments, Further, FCI conducts direct recruitments of Cat-I, II & III officers/officials through Recruitment Agency appointed through an Open Tender Enquiry. A tender has already been floated for appointment of a Recruitment Agency.

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(c) The year-wise details of theft/pilferage cases reported by Regions during last three years and current year are given as under:-

Year	No. of Case	Qty. (In MT)	Amount involved (In Rs)
2015-16	13	62.89	18,10,816/-
2016-17	02	26.4	8,65,820/-
2017-18	03	92.73	30,85,224/-
2018-19 (Up to 30.07.2018)	02	37.9	11,24,000/-

Details are given at Annexure "A".

Further, it is informed that there are no theft cases reported in Chhattisgarh Region, in last three years.

Further, the operational (Storage & Transit) losses state-wise information including that of Chhattisgarh for the last three years and the current year is at Annexure "B" & "C".

The reasons for Storage/Transit losses are as under:-

- Due to moisture driage.
- Due to natural wear & tear of gunnies in storage.
- Due to bleeding of grains through cracks and crevices in the floor & doors of wagon.

(d) The following remedial steps have been taken to prevent such losses:

1. Installation of barbed wires fencing of boundary walls and provision of high mast lights in the godowns/ complexes.
2. Deployment of security staff of FCI as well as other agencies like Home Guards, DGR sponsored agency & Special Police Officers and state armed police on need basis.
3. Security inspections as well as surprise checks of the depots are conducted from time to time at various levels to detect and plug any security lapses.
4. Lodging of FIRs with the Police where pilferage and Theft has come to notice. Apart from this, departmental action including recovery of loss has been resorted to as a deterrent measure.
5. Apart from the above, monitoring by installing CCTV camera systems and other gadgets.

In order to reduce storage & transit losses, various steps taken by FCI/Govt. of India. The same is annexed at Annexure "D".

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 3332 DUE FOR ANSWER ON 07.08.2018 IN THE LOK SABHA.

STATEMENT SHOWING THE DETAILS OF THEFT/PILFERAGE CASES PERIOD FROM 01.04.2015 to 31.03.2016.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/ Quantity	Amount involved (Rs.)	Remarks.
Rajasthan					
1	RSWC Taradevi, Hanumangarh (Sriganganagar)	16.06.2015	16 Kattas Wheat (8 Qtl.)	18,856/-	Amount Rs. 37,712/- has been recovered from RSWC, Investigation is under process.
Bihar					
2	FSD Mokama, (Patna)	20.06.2015	Wheat, 81.47 Qtl.	1,68,480/-	Amount Rs.1,55,608/- Recovered from home guards and penalty has been imposed against 3 watchman, "withholding of one increment for one year without cumulative effect"
3	FSD Mokama, (Patna)	27.08.2015	Rice, 22.34 Qtl.	61,078/-	FIR lodged, Final report from police is awaited.
Gujarat					
4	CWC Chhani (Baroda)	30.10.2015	Ind. Wheat 1.25 Qtl.	2,238/-	Theft of 2 Wheat bags done by the driver of H & TC, CWC Chhani and FIR No. 01/186/15 dated 30.10.2015 was lodged by the warehouse Manager of CWC chhani against the truck Driver.
PUNJAB					
5.	Patti (Amritsar)	19/20.08.2015	21 Bags URS Wheat 10.50 Qtls.	23,804/-	FIR Lodged. Efforts are on for taking Suprdagiof the 21 bags of wheat through court.
6.	FSD Kotkapura	19.11.2015	Wheat, 151Bags. 75.50 Qtls.	1,71,083/-	Amount Rs. 1,71,083/- has been recovered from Home Guards.
7.	MukhtiarKaur-II Godown, Moga	25/26.01.2016	90 Bags Rice 45.00 Qtls	1,49,670/-	Amount Rs. 1,49,850/- has been Recovered from Pungrain Agency.
8.	ARDCAjitwal (Moga)	04/05.03.2016	571 Rice Katta 285.50	9,47,958/-	Amount Rs. 9,47,958/- has been Recovered from Home Guards.
UP					
9.	<u>FSD Naini</u>	22.09.2015	Wheat, 16.85 Qtls.	38,180/-	Amount Rs. 76,396/- has been recovered from Home Guard.
10.	<u>FSD Naini</u>	03.02.2015 (Reported in January, 2016)	Wheat, 21 bags 10.5 Qtls.	44,634/-	Amount Rs.44,634/- has been recovered from Security Agency, FIR Lodged.
11.	<u>FSD Naini</u>	02.03.2015 (Reported in January, 2016)	Wheat, 55 Bags 27.5 Qtls.	1,16,875/-	Amount Rs.1,16,875/- has been recovered from Security Agency, FIR Lodged.
12.	Fsdkuraghat. (Gorkhpur)	16.12.2015 (Reported in April, 2016)	Wheat, 37 bags (18.5Qtls) & Rice, 17 Bags (8.5) Qtls.	67,960/-	FIR lodged , Final report from police is awaited.
HARYANA					
13.	<u>Rohtak</u>	07.11.2015	Wheat, 34 Bags 17.5 Qtls.	-----	Misappropriation 34 Bags wheat by Deepak Kumar AG-II (D) has been recovered. Charge sheet has been issued to Sh. Deepak Kumar, case under process
		Total	62.89 MT	18,10,816/-	Amount - Rs. 17,00,116/- recovered Against 8 cases

STATEMENT SHOWING THE DETAILS OF THEFT/PILFERAGE CASES PERIOD FROM 01.04.2016 to 31.03.2017.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/ Quantity	Amount involved (Rs.)	Remarks.
	<u>Punjab</u>				
1	PSWC KilliChahal (Ajitwal)	21/22.06.2016	Theft of 508 bags of Rice (2015-2016)(254 Qtl.)	Rs.8,45,820/-	Amount Rs.8,45,820/- Recovered from PSWC.
	<u>Rajasthan</u>				
2.	Sirohi Road (Udaipur)	02-03-2017	Theft of 20 bags of wheat (10 Qtl.)	Rs.20,000/-	Theft Stock Recovered, FIR has been lodged against the involved Home Guard in the case.
		Total	26.4 MT	8,65,820/-	Amount - Rs. 8,45,820/- recovered 1 case

STATEMENT SHOWING THE DETAILS OF THEFT/ PILFERAGE CASES PERIOD FROM 01.04.2017 to 31.03.2018.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/ Quantity	Amount involved (Rs.)	Remarks.
	<u>Punjab</u>				
1	FSD Faridkot	12/13.05.2017	Theft of 82 bags of Rice (41 Qtl.)	1,72,636/-	Amount Rs.1,72,6.36/- Recovered from PHG., Case is closed
2	PEG jatin Agro KokrikalanGodown	23/24.08.2017	Theft of Rice, 135 Bags (67.5Qtl.)	2,15,436/-	Amount Rs. 2,15,436/- recovered from the bills of Pungrain.
3	PSWC ShivamGodown	10/11.02.2018	Theft/robbery of 1640 RRA Bags (818.8Qtl.)	26,97,152/-	Amount Rs. 26,97,152/- Recovered from the bills of PSWC.
		Total	92.73 MT	30,85,224/-	Amount Rs. 30,85,224/- recovered against 3 cases.

STATEMENT SHOWING THE DETAILS OF THEFT/ PILFERAGE CASES PERIOD FROM 01.04.2018 to 31.03.2019.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/ Quantity	Amount involved (Rs.)	Remarks.
	<u>Punjab</u>				
1	PSWCBagli Campus, (under FSD Chawapail, Dist.- Ludhiana)	23/24.05.2018	Theft of 423 Bags, Rice (211.5 Qtl.)	7,16,000/-	Police complained has been lodged .
2	CWC Ajitwal (Moga)	13/14.07.2018	Theft of 336 Bags, Wheat (168 Qtl.)	4,08,000/-	Local Police complained has been lodged .

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 3332 DUE FOR ANSWER ON 07.08.2018 IN THE LOK SABHA

State-wise Storage Losses for the year 2015-16, 2016-17 & 2017-18

Region	2015-16	2016-17	2017-18
Punjab	-0.28	-0.35	-0.12
Haryana	-0.47	-0.59	-0.45
Uttar Pradesh	0.13	0.16	-0.04
Uttarakhand	0.00	-0.08	0.05
Rajasthan	-0.16	-0.28	-0.48
Jammu & Kashmir	0.02	0.04	0.03
Delhi	0.09	0.00	0.01
Himachal Pradesh	-0.02	-0.02	0.01
Maharashtra	0.25	0.33	0.25
Gujarat(including Goa)	0.14	0.08	0.02
Madhya Pradesh	-0.52	-0.90	-0.92
Chattishgarh	0.18	0.20	0.26
Andhra Pradesh(including Telengana)	0.10	0.05	0.01
Karnataka	0.14	0.26	0.13
Tamil Nadu	0.13	0.16	0.08
Kerala	0.07	0.06	0.03
West Bengal	0.04	0.03	0.00
Orissa	0.13	0.06	0.06
Bihar	0.04	0.03	0.04
Jharkhand	0.10	0.10	0.10
NEF Region(Meghalaya, Tripura & Mizoram)	0.16	0.07	0.10
Assam	0.11	0.08	0.14
N&M Region(Nagaland & Manipur)	0.05	0.15	----
Nagaland	----	----	0.10
Manipur	----	----	0.08
Arunachal Pradesh	0.08	0.42	0.11
Total	-0.08	-0.11	-0.09

Losses in percentage

Note: (-) minus indicates

gain

2015-16, 2016-17 are Audited figures. 2017-18

are Provisional figures

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 3332 DUE FOR ANSWER ON 07.08.2018 IN THE LOK SABHA.

State-wise Transit Losses for the year 2015-16, 2016-17 & 2017-18

Region	2015-16	2016-17	2017-18
Punjab	0.90	0.49	0.00
Haryana	0.01	0.13	0.00
Uttar Pradesh	0.39	0.33	0.32
Uttarakhand	0.12	0.02	0.00
Rajasthan	0.03	0.05	0.12
Jammu & Kashmir	0.18	0.21	0.33
Delhi	0.17	0.14	0.22
Himachal Pradesh	0.01	0.01	0.00
Maharashtra	0.38	0.38	0.34
Gujarat(including Goa)	0.19	0.22	0.19
Madhya Pradesh	-0.10	0.42	0.00
Chattishgarh	0.15	0.09	0.27
Andhra Pradesh(including Telengana)	0.18	0.18	0.19
Karnataka	0.34	0.40	0.36
Tamil Nadu	0.20	0.20	0.15
Kerala	0.24	0.14	0.22
West Bengal	0.31	0.37	0.29
Orissa	0.27	0.27	0.41
Bihar	0.36	0.37	0.35
Jharkhand	0.32	0.29	0.37
NEF Region(Meghalaya, Tripura & Mizoram)	0.20	0.24	0.70
Assam	0.59	0.53	0.69
N&M Region(Nagaland & Manipur)	0.36	0.39	----
Nagaland	----	----	0.68
Manipur	----	----	0.81
Arunachal Pradesh	0.38	0.20	0.46
Total	0.30	0.30	0.32

Losses in percentage

Note: (-) minus indicates gain

2015-16, 2016-17 are Audited figures. 2017-18 are Provisional figures

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 3332 DUE FOR ANSWER ON 07.08.2018 IN THE LOK SABHA.

Measures taken to minimise the operational, Storage & Transit Shortages

- 1) Periodical prophylactic and curative treatment of stocks as prescribed and pre-monsoon fumigation is undertaken from time to time.
- 2) Ensuring proper quality checking of foodgrains at the time of procurement.
- 3) Physical measures like installation of barbed wire fencing of the boundary walls, provision of street lights for illumination of godowns and proper locking of the sheds are taken to secure the godowns.
- 4) Initiative has been taken to install CCTV cameras in all owned depots for surveillance and better supervision.
- 5) Security staff of FCI, Home Guards and other external agencies are being deployed at depots to ensure safety and security of the stock.
- 6) Security Inspections as well as surprise checks of the depots are being conducted from time to time at various levels to detect and plug any security lapses.
- 7) Spreading of Polythene Sheet on the floor of railway wagons to retrieve the spilled-over grains has been introduced.
- 8) An 'SOP' regarding Joint Verification of High TL cases has been laid down vide circular dated 23.12.2015 and 16.02.2017.
- 9) Proper weighment and accounting of the stocks at the time of receipt and issue is ensured.
- 10) Deployment of independent Consignment Certification Squad (ICCS) at the time of loading and unloading of rakes is being ensured.
- 11) Physical verification of the stocks is undertaken by conducting Quarterly PV, Annual PV and Zero PV.
